

ITEM NO.15
SECTION II

REGISTRAR COURT. 1 THROUGH VIDEO CONFERENCE

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. RAJESH KUMAR GOEL

Criminal Appeal No(s). 566-567/2020

RAM GOPAL VERMA

Appellant(s)

VERSUS

STATE OF UTTAR PRADESH & ANR.

Respondent(s)

(FOR ADMISSION and I.R. and IA No.75270/2020-EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT and IA No.75269/2020-EXEMPTION FROM
FILING O.T. and IA No.75281/2020-EXEMPTION FROM FILING AFFIDAVIT
and IA No.75279/2020-PERMISSION TO FILE PETITION (SLP/TP/WP/..))

WITH

Crl.A. No. 30-31/2021 (II)

(FOR ADMISSION and I.R. and IA No.132457/2020-EXEMPTION FROM FILING
O.T.)

Date : 10-02-2021 These appeals were called on for hearing today.

For Appellant(s)

Mr Sharan Thakur, Adv.
Mr. Rohit K. Singh, AOR
Mr Narender Singh, Adv.
Mr. Manoj K. Mishra, AOR
Mr Umesh Dubey, Adv.

For Respondent(s)

Mr Sharan Thakur, Adv.
Mr. Rohit K. Singh, AOR
Mr Narender Singh, Adv.
Mr Sudhakar Dwivedi, Adv.
Mr A Deb Kumar, Adv.
Mrs A Deepa, Adv.
Mr. A. Lakshminarayanan, AOR

UPON hearing the counsel through Video Conference, the
Court made the following

O R D E R

Crl.A. No. 566-567/2020

Respondent nos. 1 and 2 (common) are duly represented.

Item No.15

Await original record from the High Court and Trial Court.
Reminder be issued.

Cr1.A. No. 30-31/2021

Await certificate of service from the High Court in respect
of the sole respondent.

Await original record from the High Court and Trial Court.
Reminder be issued.

List again on 18.3.2021.

RAJESH KUMAR GOEL
Registrar